

National Company Law Tribunal

Allahabad Bench

CA NO. 10/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: M/s. S.D.R Pharmaceuticals. Pvt. Ltd.

SECTION OF THE COMPANIES ACT/ I & B CODE: U/S 252 of Companies, Act, 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	DHANANJAY SINHA	Director	Pt.	
2.	Krishna Dev Vyas	Adv.	ROC	

CP No. 10/ALD/2018

Sri Dhananjay Sinha, Ex. Director of the erstwhile Company present in person. The Present case is filed as a fresh petition under section 252(3) of the Companies Act.

Registry is directed to make scrutiny of the same. Further a spare copy of this petition further be provided to the learned CGSC, Sri Krishna Dev Vyas.

That apart, the petitioner send a copy of the present petition to the ROC, Kanpur inviting its response/ comments in respect of the present petition.

The ROC, Kanpur file its reply/comments within four weeks.

The matter to be listed on 21<sup>st</sup> February, 2018.

Date: 25/01/2018

Typed by  
Jyoti  
(Stenographer)

H.P. Chaturvedi,  
Member(Judicial)